- (b) if so, the details thereof and the actual number of distilleries in operation;
- (c) whether certain State Pollution Control Boards (PCB) and Pollution Control Committees (PCCs) have not confirmed the status of pollution control norms by Distilleries in their respective States; and
 - (d) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) As informed by the Central Pollution Control Board (CPCB), with reference to question answered on 19.03.2013, the information regarding operation of 339 distilleries was provided based on the inputs received by them from the State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs). As per the updated information received from SPCBs/PCCs, there are 339 distilleries in 26 States/Union Territories (UTs). This excludes 8 States/(UTs) of Arunachal Pradesh, Jharkhand, Manipur, Meghalaya, Mizoram, Chandigarh, Andaman & Nicobar Islands and Lakshadweep. Of the 339 distilleries, 20 distilleries are not in operation. Hence, the operational distilleries in 26 States/UTs are 319, as per information furnished by SPCBs/PCCs.

Noise pollution in Delhi

3112. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that NCR, Delhi is the most noisiest city of the country;
- (b) whether it has been affecting the lives of the people of this region, especially children and women;
- (c) whether it is proposed to work out an action plan for enforcement of antipollution rules to curb the above menace; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) A total of 35 stations have been established (phase-I) under National Ambient Noise Monitoring Network during January - March, 2011 in seven cities, namely, Delhi, Mumbai, Kolkata,

Chennai, Bengaluru, Hyderabad and Lucknow. Ambient noise is not monitored in National Capital Region (NCR) but, in Delhi under this network. The network is co-ordinated by the Central Pollution Control Board (CPCB). As per data reported by CPCB for the years 2011 and 2012, Delhi is not the noisiest city of the country.

- (b) As per available information, Delhi Pollution Control Committee (DPCC) or, Central Pollution Control Board have not undertaken any study on health effects of noise pollution on human population of NCR or, Delhi.
- (c) and (d) DPCC has undertaken a task to develop an 'Action Plan' is term of an order, dated 18.12.2012 of the Hon'ble National Green Tribunal in Application No. 34 of 2011.

Measures to tackle e-waste generated in the country

- †3113. SHRI THAAWAR CHAND GEHLOT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government has made any assessment of e-waste generated every year in the country;
- (b) if so, the details of increase in e-waste every year especially in the metropolitan cities in the country;
 - the details of measures being taken by Government to tackle it; and
 - the steps taken by Government to check increasing e-waste?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) As per a survey carried out by Central Pollution Control Board (CPCB) 1,46,800 tonnes of e-waste was generated in the country during the year 2005. The quantum of e-waste generated during the year 2005 in five metropolitan cities viz. Mumbai, Delhi, Bangalore, Chennai and Kolkata was 11017 MTA, 9730 MTA, 4648 MTA, 4132 MTA and 4025 MTA, respectively.

(c) and (d) The Ministry of Environment & Forests has notified e-waste (Management and Handling) Rules, 2011 which have become effective from 1st May, 2012. These Rules provide for mandatory authorization of producer, collection centre, dismantler and recycler of e-waste and registration of dismantler and recycler of e-waste from the State Pollution Control Board or Pollution Control Committee of Union territories; and 'Extended Producer Responsibility' under which producers will

[†]Original notice of the question was received in Hindi.